

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 07
201/2016

IN THE MATTER OF:
Skyway Venture Ltd.

.... Applicant/Petitioner

Order under Section 391-394

Order delivered on 11.05.2020

CORAM:
SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

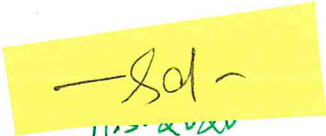
For the Applicant
For the SEBI
For the ITD

Mr. P. Nagesh & Mr. Shivam Wadhwa, Advs.
Ms. Neelima Tripathi, Adv.
Ms. Lakshmi Gurung, Standing Counsel

ORDER

Heard. Order is reserved.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)